GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 5311 TO BE ANSWERED ON APRIL 03, 2025

VIABILITY OF CHANDIGARH TRICITY METRO PROJECT

NO. 5311. SHRI MANISH TEWARI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the deliberations, conclusions and number of the meetings convened by the Unified Metropolitan Transport Authority (UMTA), Chandigarh since its inception, date-wise;
- (b) whether UMTA re-appointed Rail India Technical and Economic Service (RITES) for a fresh feasibility and financial viability study of Chandigarh Tricity Metro despite RITES earlier finding the project financially viable and if so, the details thereof along with the reasons for commissioning the new study;
- (c) whether the Government has reviewed the latest RITES report and if so, the key findings confirming the project's viability thereof;
- (d) the current position of the Government on the Chandigarh Tricity Metro project in light of RITES findings that it is techno-economically feasible; and
- (e) whether the project is considered viable and if so, the details thereof along with the proposed timeline for financial closure, requisite approvals and implementation of the Chandigarh Tricity Metro project?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a): Chandigarh Administration has informed that United Metropolitan Transportation Authority (UMTA) was constituted on 28.04.2023. The first, second and third meeting of UMTA were held on 18.07.2023, 13.12.2023 and 02.09.2024, respectively.

- (b): Chandigarh Administration has informed that in pursuance to the decision taken in the 3rd meeting of UMTA held on 02.09.2024, under the chairmanship of Administrator, Chandigarh, a committee vide notification dated 01.11.2024 was constituted to study the feasibility of Metro Project to ascertain financial viability of Metro in UT Chandigarh in coordination with Ms RITES Ltd and other stake holders.
- (c) to (e): Respective Union Territory Administrations are responsible for planning, initiating and developing urban transport infrastructure including integration amongst various modes of public transport in the Union Territory.

Central Government has formulated National Urban Transport Policy (NUTP), 2006, Metro Rail Policy, 2017 and Transit Oriented Development Policy, 2017, which act as a guide to State Governments/UT Administrations for integrated planning and implementation of urban transport systems. Central Government considers financial assistance to urban rail based system based on feasibility of the proposal and availability of resources, as and when posed by the concerned State Governments/UT Administrations.

Presently, no Detailed Project Report (DPR) of Metro project in Chandigarh has been submitted to Central Government.
